NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2012 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: Mr. Bajirao Ranu Bhise

V/s.

M/s. Jallaxmi Aqua Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

CP No. 06/397-398/CLB/MB/MAH/2012

- As happened in the past, on this date of hearing as well neither the Petitioner nor the Respondent or their Legal Representatives are present in the Court,
 - Registry is directed to issue a notice of hearing intimating that in case of their non-appearance on the next date of hearing the CP shall be dismissed ex-parte.
- 2. Let this CP be enlisted for hearing on **01.03.2017**.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

27th January, 2017.